

RAJYA SABHA

Wednesday, the 3rd August, 2016/12 Sravana, 1938 (Saka)

The House met at eleven of the clock,

MR. DEPUTY CHAIRMAN *in the Chair.*

MEMBER SWORN

Dr. Subhash Chandra (Haryana)

PAPERS LAID ON THE TABLE

Report and Accounts (2014-15) of MGIRI, Maharashtra and related papers

सूक्ष्म, लघु और मध्यम उद्यम मंत्री (श्री कलराज मिश्र): महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (a) Annual Report and Accounts of the Mahatma Gandhi Institute for Rural Industrialization (MGIRI), Wardha, Maharashtra, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T. 4972/16/16]

I. Notifications of the Ministry of Petroleum and Natural Gas.

II. MoU between GoI and M/s Balmer Lawrie and Company Ltd.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Petroleum and Natural Gas, under Section 62 of the Petroleum and Natural Gas Regulatory Board Act, 2006:-

- (1) F. No. PNGRB/M(C)/48, dated the 29th April, 2016, publishing the Petroleum and Natural Gas Regulatory Board (Imbalance Management Services) Regulations, 2016.

[Placed in Library. *See* No. L.T. 4974/16/16]

- (2) F. No. PNGRB/CGD/Amendment/2015/2/SC, dated the 27th April,